

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 04/BB/2021	For admission (obj not filed)	Sec 9 of I&B code 2016	Narangs International Hotels Pvt Ltd	Kala Agarwal, PCS	Coffee day Global Ltd	Anupama Bardoloi

ADVOCATE FOR PETITIONER/s:

KALA AGARWAL - PCS - F5976 - 
03.03.2021

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Kala Agarwal, learned PCS for the Petitioner and learned Counsel for the Respondent.

Ld. Counsel for the Respondent submits that the settlement talks are going on and hence requests time.

Post the case on 23.03.2021.


Member (T)

Krishna

Verified


Court Officer


Member (J)